

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF ECONOMIC AFFAIRS

**LOK SABHA**  
**UN-STARRED QUESTION NO. 3795**  
TO BE ANSWERED ON MONDAY, THE 24<sup>th</sup> MARCH, 2025  
CHAITRA 3, 1947 (SAKA)

**Decrease in Grants to States by 16th Finance Commission**

**3795. Adv Dean Kuriakose:**

Will the Minister of FINANCE be pleased to state:

- (a) whether the 16th Finance Commission has decided to bring down the percentage share of devolution of funds from the Centre to the States from 41% to 40%;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the number of States had requested to increase the share of Centre from 41% to 50% and if so, the details thereof;
- (d) the percentage of taxes that are contributed from the State of Kerala and the subsequent amounts collected from Kerala during the last five years; and
- (e) the total amount of funds sanctioned by the Government to the State Government of Kerala during the last five years as a part of the devolution?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE**  
**(SHRI PANKAJ CHAUDHARY)**

**(a to c):** The 16<sup>th</sup> Finance Commission has not submitted its report.

**(d to e):** The details of direct tax collection from the State of Kerala are as under:

Financial Year	Percentage of taxes contributed from the State of Kerala	Amount of taxes collected from Kerala during last 5 years (₹ crore)
2019-20 *	1.44%	15,164.10
2020-21 *	1.53%	14,515.59
2021-22 *	1.38%	19,562.02
2022-23 *	1.44%	23,983.26
2023-24 #	1.22%	23,966.92
2024-25 (upto 28.02.2025) #	1.27%	22,738.10

\* Source: Pr. CCA, CBDT (based on NSDL data), # Source: DGIT (Systems), Provisional figures

With respect to tax devolution, total amount of ₹ 1,10,557.52 crore has been devolved to the State Government of Kerala during the period FY 2019-20 to FY 2024-25 (till 10.03.2025).

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